

DESPATCH OF ADDITIONAL FOODGRAINS TO KERALA

*774. SHRI C. ACHUTHA MENON : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) what assistance by way of despatch of additional foodgrains has been made to Kerala on account of recent floods; and

(b) what request in the matter of foodgrains had been made by the Government of Kerala to meet the situation created by floods in the State ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) : (a) 1,000 tonnes of gift wheat has been allotted to Kerala Government for free distribution among the flood victims.

(b) No specific request for food grains to meet the situation created by floods in the State has been made by the Kerala Government.

केन्द्रीय अधिनियमों का संघ की राजभाषा में अनुवाद

*775. श्री जगदम्बी प्रसाद यादव :

श्री एन० के० शंजवालकर :

श्री मानसिंह वर्मा :

क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) अंग्रेजी से संघ की राज भाषा में वर्षवार कितने केन्द्रीय अधिनियमों का अनुवाद कराया गया है;

(ख) कितने वर्षों में सभी केन्द्रीय अधिनियमों का अनुवाद राज भाषा में हो जायेगा; और

(ग) क्या सरकार ने इस उद्देश्य से कोई समय-सीमा निश्चित की है ?

†[TRANSLATION OF CENTRAL ACTS INTO THE OFFICIAL LANGUAGE OF THE UNION

*775. SHRI J. P. YADAV :

SHRI N. K. SHEJWALKAR :

SHRI MAN SINGH VARMA:

Will the Minister of LAW be pleased to state :

(a) the number of Central Acts which have been got translated, year-wise from English into the official language of the Union;

(b) in how many years all the central Acts will be translated into the official Language of the Union; and

(c) whether any time limit has been fixed by Government for the purpose ?

†[THE MINISTER OF LAW (SHRI P.

विधि मंत्री (श्री पी० गोविन्द मेनन) :

(क) अपेक्षित जानकारी अन्तर्विष्ट करने वाला एक विवरण सदन के पटल पर रख दिया गया है। [देखिए परिशिष्ट IXV, अनुपत्र संख्या 118]

(ख) यह प्रस्थापना है कि जहाँ तक सम्भव हो सके इस काम को पांच वर्ष में पूरा कर लिया जाए।

(ग) इस काम को पूरा करने के लिए सरकार द्वारा कोई विनिर्दिष्ट समय सीमा नियत नहीं की गई है।

GOVINDA MENON) : (a) A statement containing the required information is laid on the Table of the House. (See Appendix LXV, Annexure No. 118).

(b) It is proposed to have the work completed in about 5 years, as far as possible.

(c) No specific time-limit has been fixed by Government for completion of this work.]

FOOD MARCH BY RED CAPPED VOLUNTEERS

*776. SHRI GANESHI LAL CHAUDHARY : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether there was a food march in Kerala by red-capped volunteers, led

† [] English translation.

by the Kerala Samyukta Socialist Party;

(b) whether they submitted any memorandum to the Government of India; and

(c) if so, whether any action has been taken thereon by the Centre ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) : (a) No, Sir.

(b) and (c) Do not arise.

MINIMUM WAGES

*777. CHAUDHARY A. MOHAMMAD : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether there is any proposal under Government's consideration to set up a National Wage Commission to take up the question of fixing a national minimum wage for different sections of the workers ; and

(b) if so, the details thereof?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAI-SUKHLAL HATHI) : (a) No. The National Commission on Labour will, however, study the problem.

(b) Does not arise

TRACTORS IMPORTED FROM U.S.S.R.

♦778. SHRI G. P. SOMASUNDA-RAM : Will the Minister of FOOD, AND AGRICULTURE be pleased to state :

(a) the number of Tractors imported from the U.S.S.R. during the past three years; and

(b) the State-wise allocation of these tractors ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) : (a) 7999 nos. of tractors were imported from the U.S.S.R. during the last three years as under:—

1965	2,850 nos.
1966	1,548 nos.
1967	3,601 nos.
TOTAL	7,999 nos.

(b) No state-wise allocation of these tractors was made. However, these were allotted for distribution through the various Russian Agents in the four regions of the country as under :—

1. Northern Region :	Nos.
(Punjab, Haryana, Himachal Pradesh, J. & K., U. P., and Rajasthan)	2,786
2. Eastern Region :	
(West Bengal, Assam, NEFA, Nagaland, Orissa, Andhra Pradesh and Bihar)	2,051
3. Western Region :	
(Madhya Pradesh, Gujarat, Maharashtra, Mysore, Goa, Daman & Diu.)	2,525
4. Southern Region :	
(Madras, Kerala and Pondicherry)	637
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TOTAL	7,999
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IMPLEMENTATION OF THE RECOMMENDATIONS OF COAL WAGE BOARD IN BANKOLA COLLIERY

*799. SHRI Z. A. AHMAD : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the management of Bankola Colliery have implemented the recommendations of the Coal Mines Wage Board;

(b) if so, from which date they have started implementing it;

(c) whether the arrears have been paid to the workers from 15th August, 1967 to the date of implementation ; and

(d) the total amount of arrears due to the workers ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAI-SUKHALAL HATHI) : Yes, partially.

(b) They started implementing the recommendations in respect of monthly paid workers from 1-11-1967 and in respect of weekly paid workers from 18-11-1967.